

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3475/2025 ARBP/14/2025	M/S. AMAR UDYOG VS SAROJ MANJARI DEVI	SAI SAGAR MOHAPATRA VS	// ( //
2	D-BLAPL/3141/2025 BLAPL/1557/2025	MAHAMMAD MANIRUDDIN @ MAHAMMAD MANIRUDIN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
3	D-BLAPL/3334/2025 BLAPL/1558/2025	BIKASH CHANDRA PATTANAIK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LINGARAJ P.S. /315 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0001070/2024
4	D-BLAPL/3403/2025 BLAPL/1559/2025	GAYATRI BEHERA @ PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BRAMHA BARADA /198 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002336/2024
5	D-BLAPL/4098/2025 BLAPL/1560/2025	CHARAN BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
6	D-BLAPL/3848/2025 BLAPL/1561/2025	MANIK MANDAL @ MANIK MONDAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000012/2023
7	D-BLAPL/4068/2025 BLAPL/1562/2025	BIJAY KUMAR MANDAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BALIANTA P.S. /22 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000039/2025
8	D-BLAPL/4026/2025 BLAPL/1563/2025	ALOK MAHARANA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	LOISINGHA(BOLANGIR) /345 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000086/2024
9	D-BLAPL/4077/2025 BLAPL/1564/2025	KANGU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000043/2023
10	D-BLAPL/4201/2025 BLAPL/1565/2025	JITENDRA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /323 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001266/2024
11	D-BLAPL/3734/2025 BLAPL/1566/2025	BINOD PATI @ BINOD KUMAR PATI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /252 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000109/2024

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12	D-BLAPL/3903/2025 BLAPL/1567/2025	JITENDRA KUMAR BEURA VS STATE OF ODISHA	LALITENDU MISHRA VS	CHANDAKA P.S. /208 /2019 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001200/2019
13	D-BLAPL/4208/2025 BLAPL/1568/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1024 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002421/2024
14	D-BLAPL/4210/2025 BLAPL/1569/2025	CHUMUKI SETHI @ CHUMKI SETHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KASAFAL MARINE /45 /2024 PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000572/2024
15	D-BLAPL/3810/2025 BLAPL/1570/2025	SRIDHAR SWAIN @ SRIDHAR KUMAR SWAIN @ SRIDHARA SWAIN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KENDRAPARA SADAR /644 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002157/2024
16	D-BLAPL/4130/2025 BLAPL/1571/2025	KESHA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /97 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri ) GR/0000468/2024
17	D-BLAPL/4128/2025 BLAPL/1572/2025	JITENDRA ROUT VS STATE OF ODISHA	AMIT KUMAR SAHU VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000056/2024
18	D-BLAPL/2938/2025 BLAPL/1573/2025	MRUTYUNJAYA DANGA VS UNION OF INDIA (NCB)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2024
19	D-BLAPL/4247/2025 BLAPL/1574/2025	SUNIL SETHI @ SETHY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /89 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000456/2024
20	D-BLAPL/3964/2025 BLAPL/1575/2025	BABUL SETHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	PARADEEP LOCK /226 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000123/2024
21	D-BLAPL/4232/2025 BLAPL/1576/2025	PRASANTA KUMAR NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000004/2025
22	D-BLAPL/3867/2025 BLAPL/1577/2025	BIKRAM PARIDA VS STATE OF ODISHA	ASHUTOSH KUMAR JHA DHEERAJ VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000203/2024
23	D-BLAPL/4206/2025	DIPTIMAYEE BEHERA	JYOTIRMAYA SAHOO	KHALLIKOTE /1031 /2024

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	BLAPL/1578/2025	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002442/2024
24	D-BLAPL/4189/2025 BLAPL/1579/2025	SUNIL KUMAR KULLU VS STATE OF ODISHA	RAKESH BEHERA VS	SECTOR-19 /38 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000178/2023
25	D-BLAPL/4177/2025 BLAPL/1580/2025	LILU ADA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /144 /2024 ADDL.SESIONS JUDGE,KANTABANJI SC/0000046/2024
26	D-BLAPL/4220/2025 BLAPL/1581/2025	JAY @ DILLIP BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
27	D-BLAPL/4223/2025 BLAPL/1582/2025	SANDIP KUMAR MALLIK @ CHUCHAKHIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /16 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000052/2025
28	D-BLAPL/4031/2025 BLAPL/1583/2025	BHARATA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000058/2023
29	D-BLAPL/4126/2025 BLAPL/1584/2025	SUDARSAN YADAB VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) 2(A)CC/0000006/2025
30	D-BLAPL/4173/2025 BLAPL/1585/2025	SIDDIK AHEMMAD KHAN @ SIDDIK AHEMAD KHAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
31	D-BLAPL/4196/2025 BLAPL/1586/2025	JAMIR MIYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /257 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000185/2024
32	D-BLAPL/4165/2025 BLAPL/1587/2025	SIBA SANKAR KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000204/2023
33	D-BLAPL/3868/2025 BLAPL/1588/2025	PITAMBAR KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /68 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000068/2024
34	D-BLAPL/4227/2025 BLAPL/1589/2025	ALEKHA MAJHI VS	SARBESWAR SAHOO VS	TENTULIKHUNTI /222 /2024 SPECIAL JUDGE(POCSO), NABARANGP

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35	D-BLAPL/4109/2025 BLAPL/1590/2025	STATE OF ODISHA DEBASIS TARAI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	TR/0000033/2024 RAMBHA (KHALLIKOTE) /757 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002269/2024
36	D-BLAPL/4069/2025 BLAPL/1591/2025	MANISHA LALIYA BANSODE @ MANISHA VS STATE OF ODISHA	S.S.RAY (2) VS	R.UDAYAGIRI /5 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000010/2025
37	D-BLAPL/4078/2025 BLAPL/1592/2025	KARTIKA GIRI VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	KHANDAGIRI P.S. /811 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002125/2024
38	D-BLAPL/4125/2025 BLAPL/1593/2025	SATRUGHAN YADAB VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R 2(A)CC/0000006/2025
39	D-BLAPL/4169/2025 BLAPL/1594/2025	STEVEN DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000053/2024
40	D-BLAPL/4127/2025 BLAPL/1595/2025	GANU @ GANESH DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BALIAPANDA /168 /2024 J.M.F.C.,PURI(Puri) GR/0000634/2024
41	D-BLAPL/4174/2025 BLAPL/1596/2025	SADRE ALAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /257 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000185/2024
42	D-BLAPL/4261/2025 BLAPL/1597/2025	SACHIDANANDA MISHRA @ SACHITA MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	LOISINGHA(BOLANGIR) /24 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000034/2025
43	D-BLAPL/4199/2025 BLAPL/1598/2025	SUSHANTA BANCHHOR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LAIKERA /41 /2023 ASST SESSIONS JUDGE, JHARSGUDA(J CT/0000075/2023
44	D-BLAPL/4266/2025 BLAPL/1599/2025	SUDARSAN MAJHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000235/2024
45	D-BLAPL/4267/2025 BLAPL/1600/2025	KARTIKESWAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000246/2024

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46	D-BLAPL/4299/2025 BLAPL/1601/2025	KANHA SAHOO @ KANHU SAHU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /721 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001434/2024
47	D-BLAPL/4149/2025 BLAPL/1602/2025	NURIA @ LUNIA @ SUBHASIS SAHANI VS STATE OF ODISHA	DEVASHIS PANDA VS	TIGIRIA /281 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000274/2024
48	D-BLAPL/3658/2025 BLAPL/1603/2025	DEEPAK KUMAR SINGH @ PAPU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	INDUASTRIAL,NISA /121 /2024 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000412/2024
49	D-BLAPL/4361/2025 BLAPL/1604/2025	BHABANI SHANKAR MOHANTY VS STATE OF ODISHA	BIJAY JENA VS	CHANDAKA P.S. /417 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002402/2024
50	D-BLAPL/4164/2025 BLAPL/1605/2025	CHANDAN @ SANGRAM PRADHAN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CHANDAKA P.S. /417 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002402/2024
51	D-BLAPL/4153/2025 BLAPL/1606/2025	RAMA NAIK @ THALU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000005/2024
52	D-BLAPL/4191/2025 BLAPL/1607/2025	GAVARA VENKAT RAMANA @ G. VENKAT RAMANA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KASINAGAR /11 /2025 J.M.F.C.,KASHINAGAR,(Gajapati ) GR/0000011/2025
53	D-BLAPL/4146/2025 BLAPL/1608/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /397 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000096/2024
54	D-BLAPL/4030/2025 BLAPL/1609/2025	TERU @ KANHU NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	Bamapada (Industrial Area) /207 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000809/2024
55	D-BLAPL/4167/2025 BLAPL/1610/2025	NEPALI DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur ) 2(A)CC/0000001/2025
56	D-BLAPL/3978/2025 BLAPL/1611/2025	GUDDU @ SUDARSHAN NAHAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /212 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000590/2024
57	D-BLAPL/4049/2025	ZEENAT SAIF CHAUDHARY	S.S.RAY (2)	R.UDAYAGIRI /5 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1612/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000010/2025
58	D-BLAPL/4051/2025 BLAPL/1613/2025	TOPI MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
59	D-BLAPL/4057/2025 BLAPL/1614/2025	SANU @ SANJU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(B)CC/000001/2025 KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K
60	D-BLAPL/1843/2025 BLAPL/1615/2025	TULU @ GANESH MALLICK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	Spl/0000024/2024 NISCHINTAKOILI /173 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
61	D-CMP/5467/2025 CMP/204/2025	AMULYA ROUT VS JOTSNARANI SETHI	BISWANATH BEHERA VS	Spl/0000122/2020 // CIVIL JUDGE(J.D.)PATTAMUNDAI(Kend
62	D-CMP/836/2025 CMP/205/2025	ROHIT BAHADUR SINGH VS ANUSAYA SAHU	PRADEEP KUMAR KHUNTIA VS	CS/0000141/2012 // SR. CIVIL JUDGE, RAIRAKHOL(Sambalp
63	D-CONTC/5149/2025 CONTC/691/2025	JASOBANTA RANA VS ALOK KAR, ADDL. SECY. DEPT. OF W.R	ADV. VS	// ()
64	D-CONTC/5151/2025 CONTC/692/2025	DRUPA SINGH MAJHI VS ALOK KAR, ADDL. SECY. DEPT. OF W.R	ADV. VS	// ()
65	D-CONTC/5122/2025 CONTC/693/2025	PRATYUSH KUMAR TRIPATHY VS SHWETABH KUMAR,GENERAL MANAGER,H.R DEPT.,ODISHA GRAMYA BANK, BBSR	SUDARSHAN NANDA VS	// ()
66	D-CONTC/5124/2025 CONTC/694/2025	RAMA AHIR @ KANANJIA VS ALOK KAR,ADDL. SECY. DEPT. OF W.R	ADV. VS	// ()
67	D-CONTC/5127/2025 CONTC/695/2025	SUBUNDI AHIR @ KONONJIA VS ALOK KAR,ADDL. SECY. DEPT. OF W.R	ADV. VS	// ()
68	D-CONTC/5129/2025 CONTC/696/2025	MANSINGH AHIR @ KONONJIA VS	ADV. VS	// ()

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69	D-CONTC/4022/2025 CONTC/697/2025	ALOK KAR,ADDL. SECY. DEPT. OF W.R SUDHIR PRADHAN VS Y.B.KHURANIA,IPS	ADV VS	// // 0 //
70	D-CONTC/4642/2025 CONTC/698/2025	SANDHYA RANI BADAPANDA VS PRITIPARNA MISHRA,OAS	ADV. VS	// 0 //
71	D-CONTC/4646/2025 CONTC/699/2025	SHANTANU KUMAR DAS VS MANORANJAN MALLICK,DIRECTOR OF SECONDARY EDU., ODISHA	ADV. VS	// 0 //
72	D-CONTC/5168/2025 CONTC/700/2025	ANASUYA NANDA VS AKAVARAM SASYA REDDY,S.D.M, I/C E.O, JEYPORE MUNICIPALITY	ADV. VS	// 0 //
73	D-CONTC/5130/2025 CONTC/701/2025	RADHELAL AHIR @KANONJIA VS ALOK KAR, ADDL. SECY. DEPT. OF W.R	ADV. VS	// 0 //
74	D-CONTC/5178/2025 CONTC/702/2025	SANTOSH ADHIKARI VS SATYABRATA SAHU,ADDL. CHIEF SECY. GOVT. OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
75	D-CONTC/5487/2025 CONTC/703/2025	CHITTARANJAN DALABEHERA VS R.S.GOPALAN,COMMNR.-CUM-SECY.,REVENUE AND D.M DEPT.	ADV. VS	// 0 //
76	D-CONTC/5417/2025 CONTC/704/2025	ANJAN KUMAR BRAMHA VS JAGNESWAR JENA, B.E.O,RAIRANGPUR	SHIVSANKAR MOHANTY VS	// 0 //
77	D-CONTC/5197/2025 CONTC/705/2025	RAJIBLOCHAN GOUDA VS A.SRINIVAS ACHARY,DIST. WELFARE OFFICER,MALKANGIRI	ADV. VS	// 0 //
78	D-CONTC/5198/2025 CONTC/706/2025	PRASANTA KUMAR PUROHIT VS DEORANJAN KUMAR SINGH,IAS	GOPAL SINHA VS	// 0 //
79	D-CONTC/5209/2025 CONTC/707/2025	DHARAM SINGH AHIR @ KANONJIA VS ALOK KAR,ADDL. SECY. TO GOVT. DEPT. OF W.R	ADV. VS	// 0 //

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80	D-CONTC/3618/2025 CONTC/708/2025	SITAMANI BARIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/5213/2025 CONTC/709/2025	JANAKI NAYAK VS GUNURANI PATTANAIAK, DIRECTOR OF NURSING, ODISHA	ADV. VS	// 0 //
82	D-CONTC/4815/2025 CONTC/710/2025	SWETALINA DAS VS SHYAM SUNDAR TUDU, OAS	ADV. VS	// 0 //
83	D-CONTC/5541/2025 CONTC/711/2025	BISWARANJAN MOHAPATRA VS USHA PADHEE, P. SECY., H AND UD DEPT.	ADV. VS	// 0 //
84	D-CONTC/5622/2025 CONTC/712/2025	RATNESH RANJAN VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
85	D-CONTC/5634/2025 CONTC/713/2025	DR. POOJA DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
86	D-CRLA/3706/2025 CRLA/198/2025	BHANJA@BHANJA KISHORE NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATKURA /20 /2023 AD-HOC A.D.J. (FTSC), KENDRAPARA (K) Spl/0000008/2023
87	D-CRLA/4025/2025 CRLA/199/2025	BALARAM SAMAL VS STATE OF ODISHA	BHARATI DASH VS	BARANGA /479 /2024 PRINCIPAL MAGISTRATE CUM JUV. JU JJC/0000137/2024
88	D-CRLA/4273/2025 CRLA/200/2025	SAFIQUE ANSARI VS STATE OF ODISHA	SOUGAT DASH VS	LATHIKATA /28 /2017 SPECIAL JUDGE, ROURKELA (Sundargarh) Spl/0000016/2017
89	D-CRLMA/4046/2025 CRLMA/22/2025	RAMA CHANDRA CHAND VS STATE OF ODISHA	BISWANATH BEHERA VS	//0 DISTRICT & SESSIONS JUDGE, KEONJH. CRA/0000016/1995
90	D-CRLMC/3221/2025 CRLMC/579/2025	LIPUNA@JAGAT JIBAN JENA VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	KHARABEL NAGAR P.S. /354 /2016 S.D.J.M., BHUBANESWAR (Khordha ) CT/0005501/2016
91	D-CRLMC/3861/2025	SOUMYA RANJAN PANDA	RAJENDRA NARAYAN ROUT	MANGALPUR /42 /2016

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	CRLMC/580/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JAJPUR(Jajapur ) Spl/0000034/2016
92	D-CRLMC/3879/2025 CRLMC/581/2025	PURUSHOTTAM SAHU@PURUSOTTAM SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /429 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001110/2021
93	D-CRLMC/3919/2025 CRLMC/582/2025	RABI PRASAD KANUNGO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /309 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000840/2024
94	D-CRLMC/3926/2025 CRLMC/583/2025	PRABODHA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /264 /2022 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000503/2022
95	D-CRLMC/1156/2025 CRLMC/584/2025	KAIROS PETROLEUM LTD.,GUJARAT VS RAM KANTA MOHANTY	S.S.RAO VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003196/2020
96	D-CRLMC/3947/2025 CRLMC/585/2025	DHABALESWAR BARISAL @ DHOBA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	DELANGA /96 /2001 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000137/2013
97	D-CRLMC/3901/2025 CRLMC/586/2025	VISWANATHAN PARAMESWAR VS STATE OF ODISHA	MAMTA TRIPATHY VS	EOW,BHUBANESWAR /12 /2024 ( ) //
98	D-CRLMC/4226/2025 CRLMC/587/2025	SAGAR SAHU VS STATE OF ODISHA	RESHMA BEHERA VS	PLANTSITE /907 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003069/2024
99	D-CRLMC/4048/2025 CRLMC/588/2025	SOUMENDRA NAYAK VS SAMBEET RAY	SUDEEP KUMAR SARANGI VS	/ /0 3RD ADJ BHUBANESWAR(Khordha ) CRA/0000091/2024
100	D-CRLMC/2753/2025 CRLMC/589/2025	SUNIL KUMAR HANSDAH VS STATE OF ODISHA	PRABIN DAS VS	PHIRINGIA /61 /2008 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI GR/0000250/2008
101	D-CRLMC/4056/2025 CRLMC/590/2025	KUSHA DIGAL@KUSA@KUSNA@KUSH DIGAL VS STATE OF ODISHA	PRAHALLADA SAHU VS	RAIKIA /16 /2017 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000021/2018
102	D-CRLMC/1308/2025 CRLMC/591/2025	PANKAJ KANHAR VS	SURYAKANTA DWIBEDI VS	GOCHHAPADA /143 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI

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103	D-CRLMC/3937/2025 CRLMC/592/2025	STATE OF ODISHA SAUMITRA PARIDA VS	BIBUDHENDRA KUMAR RATH VS	CT/0000672/2023 KISSANNAGAR PS /71 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001118/2022
104	D-CRLMC/4159/2025 CRLMC/593/2025	STATE OF ODISHA SUBRAT NAHAK VS	SUJATA JENA VS	NALCO /77 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000642/2023
105	D-CRLMC/4065/2025 CRLMC/594/2025	STATE OF ODISHA LOKANATH NAIK VS	CHIRANJIB ROUT VS	TALCHER TOWN /19 /2000 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000091/2000
106	D-CRLMC/3551/2025 CRLMC/595/2025	STATE OF ODISHA BABUL@BABRUBAHNSUNDARA VS	SUDEEP KUMAR SARANGI VS	CHANDAKA P.S. /89 /2015 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000881/2015
107	D-CRLMC/3555/2025 CRLMC/596/2025	STATE OF ODISHA M/S SAI DARBAR INFRATECH PVT. LTD., BBSR VS	SUDEEP KUMAR SARANGI VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000186/2024
108	D-CRLREV/39171/2024 CRLREV/66/2025	STATE OF ODISHA CHAKRADHAR DAS VS	DIPTI REKHA NANDA VS	CUTTACK VIGILANCE /37 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000035/2017
109	D-CRLREV/2954/2025 CRLREV/67/2025	STATE OF ODISHA GOBINDA CHANDRA SETHI VS	DIPTIREKHA NANDA VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000013/2023
110	D-CRP/5656/2025 CRP/4/2025	KULAMANI SHA MINAKHI MISHRA VS	PURNA CHANDRA BEHERA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000861/2023
111	D-MACA/1013/2025 MACA/186/2025	BIGYAN RATH NATIONAL INSURANCE CO. LTD.,CUTTACK VS	NIBEDITA MOHANTY VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000111/2019
112	D-MACA/2912/2025 MACA/187/2025	JHILI GOCHHAYAT @ NAIK THE D.M., ORIENTAL INSURANCE CO. LTD., BALASORE VS	PRAMOD KUMAR TRIPATHY VS	// 3RD MACT,BHADRAK(Bhadrak ) Mac/0000118/2003
113	D-MACA/53697/2024 MACA/188/2025	PRASANNA KUMAR NAYAK BABULU SENDRIA VS	SUSHANTA KUMAR JOSHI VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000067/2022
		SOUBHAGYA DHANGADAMAJHI		

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114	D-MACA/54460/2024 MACA/189/2025	THE NATIONAL INSURANCE COMPANY LTD., BALANGIR VS BHAJAMANA @ PADMAN BARIK	SUBRAT SATPATHY VS	// 4th Motor Accident Claim Tribunal, Balangir Mac/0000063/2023
115	D-MACA/54904/2024 MACA/190/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED,ANGUL VS FULLA BARAL	ADAM ALI KHAN VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000019/2019
116	D-MATA/5249/2025 MATA/66/2025	SABITA SAHOO VS PRADEEP KUMAR SAHOO	SARAT CHANDRA DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000152/2013
117	D-MATA/5449/2025 MATA/67/2025	SABHYARANI ROUT VS MADAN MOHAN JENA	SANKET KANUNGO VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000135/2019
118	D-RPFAM/4653/2025 RPFAM/42/2025	KHITISH MAHANTA VS KHRABATI @ SASMITA MAHANTA	PURNA CHANDRA MISHRA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Cp/0000045/2021
119	D-RSA/2498/2025 RSA/71/2025	DHANANJAYA BHOI @ DHANURJAYA BHOI VS KSHETRA BHOI	SURAJ MOHANTY VS	// ADDL.SESIONS JUDGE,KANTABANJI RFA/0000043/2016
120	D-RSA/2837/2025 RSA/72/2025	RUPANANDA PRADHAN VS RASABANDHA PRADHAN	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000018/2023
121	D-RSA/5228/2025 RSA/73/2025	ATMAKURI BHAGYALAXMI @ ATMAKURI BHAGYA LAKSHMI VS ATMAKURI MADHABA RAO	SIVA SANKAR CHAINI VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE RFA/0000044/2016
122	D-RSA/817/2025 RSA/74/2025	SARADA NAYAK @ ACHARYA VS BALARAM NAYAK	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000003/2022
123	D-RVWPET/4108/2025 RVWPET/37/2025	NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI VS PURNA CHANDRA KAR	SATYA SMRUTI MOHANTY VS	// () //
124	D-RVWPET/5179/2025 RVWPET/38/2025	SHANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	MAHESWAR MOHANTY VS	// () //
125	D-RVWPET/5194/2025	UNION OF INDIA	GOUTAM KUMAR ACHARYA, (SR.ADV.)	//

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	RVWPET/39/2025	VS PRAMOD KUMAR ADHIKARI	VS	() //
126	D-TRP(C)/5187/2025 TRP(C)/38/2025	SWETA PATTANAİK @ PATNAİK VS PRADIP KUMAR MOHANTY	BIJAYA KUMAR ROURAY VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujhar) Mat/0000034/2024
127	D-WA/5067/2025 WA/375/2025	STATE OF ODISHA VS KSHETRA MOHAN SAMANTARAY	SASWAT DAS , A.G.A VS	// ()
128	D-WA/5083/2025 WA/376/2025	STATE OF ODISHA VS BHAGYASHREE CHOUDHURY	DEBENDRA KUMAR SAHOO , A.G.A VS	// ()
129	D-WA/5113/2025 WA/377/2025	STATE OF ODISHA VS RAKESH SAMAL @ RAKESH KUMAR SAMAL	BABITA SAHU, A.G.A. VS	// ()
130	D-WA/5114/2025 WA/378/2025	STATE OF ODISHA VS CHANDAN KUMAR MEHER	SASWAT DAS, A.G.A. VS	// ()
131	D-WA/5116/2025 WA/379/2025	STATE OF ODISHA VS HRUDANANDA PAHULEI	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()
132	D-WA/5118/2025 WA/380/2025	STATE OF ODISHA VS RADHAKRUSHNA PANDA	SAROJ KUMAR JEE, A.G.A. VS	// ()
133	D-WA/4774/2025 WA/381/2025	TRIDENT GALAXY RESIDENTS WELFARE ASSOCIATION, BBSR VS DURGA SANKAR PRASAD MISHRA	MOHIT AGARWAL VS	// ()
134	D-WA/2009/2025 WA/382/2025	DAYA SANKAR RAM VS UNION OF INDIA	BIBEKANANDA NAYAK VS	// ()
135	D-WA/5119/2025 WA/383/2025	STATE OF ODISHA VS BIJAYA KUMAR ROURAY	SASWAT DAS, A.G.A. VS	// ()
136	D-WA/5219/2025 WA/384/2025	HIMANSU MAGAR VS	BHAKTA RANJAN BARIK VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/3865/2025 WA/385/2025	STATE OF ODISHA BIJOYA NANDA BEHERA VS UNION OF INDIA	UMAKANT SAHOO VS	// // 0 //
138	D-WA/4656/2025 WA/386/2025	STATE OF ODISHA VS BIJAY KUMAR SAHOO	GAYATRI PATRA, A.S.C. VS	// 0 //
139	D-WA/5225/2025 WA/387/2025	MAHANADI COAL FIELDS LTD., BURLA VS RATNAKAR NAYAK	HARIPAD MOHANTY VS	// 0 //
140	D-WA/4874/2025 WA/388/2025	STATE OF ODISHA VS SHASHI BHUSAN PADHAN	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
141	D-WA/4956/2025 WA/389/2025	STATE OF ODISHA VS BIRANCHI KUMAR JENA	UMESH CHANDRA BEHURA,A.G.A. VS	// 0 //
142	D-WA/4987/2025 WA/390/2025	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION, BBSR VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
143	D-WA/5080/2025 WA/391/2025	STATE OF ODISHA VS NIRANJAN SAHU	SASWAT DAS , A.G.A VS	// 0 //
144	D-WA/5090/2025 WA/392/2025	STATE OF ODISHA VS BAIDHAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
145	D-WA/5092/2025 WA/393/2025	STATE OF ODISHA VS TRILOCHAN GUNTHA	DEBENDRA KUMAR SAHOO,A.G.A VS	// 0 //
146	D-WA/5258/2025 WA/394/2025	MAHANADI COALFIELDS LTD., BURLA VS MUKESH RANJAN GAUDA	HARIPAD MOHANTY VS	// 0 //
147	D-WA/5460/2025 WA/395/2025	STATE OF ODISHA VS NARENDRA KUMAR SAHOO	GAUTAM TRIPATHY, A.G.A. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/5480/2025 WA/396/2025	STATE OF ODISHA VS JIBAN KUMAR GIRI	JAYANT KUMAR BAL, A.G.A. VS	// 0 //
149	D-WA/5500/2025 WA/397/2025	STATE OF ODISHA VS MAMATA BARIK	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
150	D-WA/5528/2025 WA/398/2025	PRINCIPAL SECY, SCHOOL AND MASS EDUCATION VS LAXMIKANTA PATTNAYAK	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
151	D-WP(C)/5385/2025 WP(C)/4254/2025	TILA @ TILOTTAMA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
152	D-WP(C)/5386/2025 WP(C)/4255/2025	PADMACHARAN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
153	D-WP(C)/5391/2025 WP(C)/4256/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
154	D-WP(C)/5146/2025 WP(C)/4257/2025	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
155	D-WP(C)/5286/2025 WP(C)/4258/2025	DEEPAK KUMAR OJHA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
156	D-WP(C)/5165/2025 WP(C)/4259/2025	SAILESH KUMAR PATTNAIK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
157	D-WP(C)/4465/2025 WP(C)/4260/2025	M/S. SOUL ENERGY PVT LTD.,ROURKELA VS UNION OF INDIA	SIDHARTH SHANKAR PADHY VS	// 0 //
158	D-WP(C)/4835/2025 WP(C)/4261/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
159	D-WP(C)/5455/2025	LOPAMUDRA PRADHAN	KUNAL KUMAR SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4262/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/4974/2025 WP(C)/4263/2025	RASHMIREKHA MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
161	D-WP(C)/5309/2025 WP(C)/4264/2025	BIMALRAJ OUTSOURCING PVT LTD., HARYANA. VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
162	D-WP(C)/5468/2025 WP(C)/4265/2025	RANJIT SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
163	D-WP(C)/5469/2025 WP(C)/4266/2025	RANJIT SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
164	D-WP(C)/5332/2025 WP(C)/4267/2025	DR. SANTOSH KUMAR PATTANAIAK VS STATE OF ODISHA	SISIR DAS VS	// 0 //
165	D-WP(C)/4850/2025 WP(C)/4268/2025	SEBATIRANI MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
166	D-WP(C)/5353/2025 WP(C)/4269/2025	SANGEETARANI PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
167	D-WP(C)/5377/2025 WP(C)/4270/2025	SUKANTI BARAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
168	D-WP(C)/4469/2025 WP(C)/4271/2025	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
169	D-WP(C)/5382/2025 WP(C)/4272/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
170	D-WP(C)/4869/2025 WP(C)/4273/2025	BIMAL KUMAR AGARWALLA VS	KANANBALA ROY CHOUDHURY VS	// 0

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171	D-WP(C)/2790/2025 WP(C)/4274/2025	STATE OF ODISHA ODISHA STATE HOUSING BOARD, BBSR VS STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK	TAPAN KUMAR BISWAL VS	// // 0 //
172	D-WP(C)/3917/2025 WP(C)/4275/2025	KISHORE CHANDRA DALACHHATRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
173	D-WP(C)/5128/2025 WP(C)/4276/2025	DR. ANANTA KUMAR ACHARYA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
174	D-WP(C)/5470/2025 WP(C)/4277/2025	RAGHU NATH NAYAK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
175	D-WP(C)/5135/2025 WP(C)/4278/2025	SUDHIR RANJAN NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
176	D-WP(C)/5472/2025 WP(C)/4279/2025	JOGESWAR MAHARANA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
177	D-WP(C)/3920/2025 WP(C)/4280/2025	SUJATA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
178	D-WP(C)/3816/2025 WP(C)/4281/2025	ASHOK KUMAR MUKHERJEE VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
179	D-WP(C)/4442/2025 WP(C)/4282/2025	HIRABATI PADHAN VS UNION OF INDIA	BISWAJIT PRADHAN VS	// 0 //
180	D-WP(C)/54841/2024 WP(C)/4283/2025	REENA @ RINA MOHANTY @ NAYAK VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
181	D-WP(C)/5036/2025 WP(C)/4284/2025	MAA KALJAI MOTOR DANGA MALIKA SANGHA, ATHARBATIA, KHORDHA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //

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182	D-WP(C)/3923/2025 WP(C)/4285/2025	GHASIRAM PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
183	D-WP(C)/4337/2025 WP(C)/4286/2025	BINOD DAS VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	// 0 //
184	D-WP(C)/2385/2025 WP(C)/4287/2025	JITENDRA KUMAR VS THE BRANCH MANAGER, CANARA BANK, AGRA	JANAKI KANTA MAHAPATRA VS	// 0 //
185	D-WP(C)/54848/2024 WP(C)/4288/2025	KISHOR KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
186	D-WP(C)/5087/2025 WP(C)/4289/2025	DINABANDHU BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
187	D-WP(C)/5318/2025 WP(C)/4290/2025	NABIN PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/54973/2024 WP(C)/4291/2025	MANWAR KHAN VS COMMISSIONER LAND RECORDS, ODISHA, CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //
189	D-WP(C)/3927/2025 WP(C)/4292/2025	RAMATRI MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
190	D-WP(C)/3109/2025 WP(C)/4293/2025	USMAN ALI SHAIKH VS ORISSA INDUSTRIAL INFRASTRUCTURE CORPORATION, BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
191	D-WP(C)/55209/2024 WP(C)/4294/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
192	D-WP(C)/3525/2025 WP(C)/4295/2025	SACHINDRANATH MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
193	D-WP(C)/5395/2025	HARA PANCHABIHAR	MANAS PATI	//

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	WP(C)/4296/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4654/2025	SHASHIDHAR BARIK	MANOJ OJHA	//
	WP(C)/4297/2025	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/5507/2025	M/S. GLOBAL AGENCY AND SUPPLY SYNDICATE, CUTTACK	CHITRASEN PARIDA	//
	WP(C)/4298/2025	VS SUPERINTENDENT., CGST AND CENTRAL EXCISE, CUTTACK	VS	0 //
196	D-WP(C)/55211/2024	PRAHARAJ MOHAPATRA	BINAYA KUMAR MOHANTY	//
	WP(C)/4299/2025	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/5315/2025	KSHMA KAR MAHAPATRA	KUNAL KUMAR SWAIN	//
	WP(C)/4300/2025	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/5158/2025	UTTAM KUMAR DUTTA	PITAMBAR PANDA	//
	WP(C)/4301/2025	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/5326/2025	BASANTI ARAKHA	KRISHNA CHANDRA SAHU	//
	WP(C)/4302/2025	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/5665/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR	LALIT KUMAR MAHARANA	//
	WP(C)/4303/2025	VS CERTIFICATE OFFICER CUM ADDL. DISTRICT MAGISTRATE, BBSR	VS	0 //
201	D-WP(C)/5411/2025	MAYADHAR SAHOO	ARUN KUMAR PATRA	//
	WP(C)/4304/2025	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/5333/2025	SAMIR KUMAR SAHOO	SOURAV DAS	//
	WP(C)/4305/2025	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/5412/2025	SANJEEB KUMAR PUHAN	SWAPNA KUMAR OJHA	//
	WP(C)/4306/2025	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/5338/2025	PRADEEP KUMAR PATRA	ARUN KUMAR PATRA	//
	WP(C)/4307/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/5564/2025 WP(C)/4308/2025	STATE OF ODISHA HAREKRISHNA DHAL VS	BIRAJA PRASANNA DAS VS	// // ()
206	D-WP(C)/5316/2025 WP(C)/4309/2025	STATE OF ODISHA TANKADHAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
207	D-WP(C)/5567/2025 WP(C)/4310/2025	STATE OF ODISHA BISHNUPRIYA KHUNTIA VS	BIRAJA PRASANNA DAS VS	// // ()
208	D-WP(C)/5368/2025 WP(C)/4311/2025	STATE OF ODISHA SUKANTI JENA VS	ARUPANANDA GOSWAMY VS	// // ()
209	D-WP(C)/5317/2025 WP(C)/4312/2025	STATE OF ODISHA DR.CHAITANYA KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
210	D-WP(C)/5525/2025 WP(C)/4313/2025	STATE OF ODISHA NAMITA ROUT VS	MANOJ KUMAR MOHANTY VS	// // ()
211	D-WP(C)/4687/2025 WP(C)/4314/2025	CANARA BANK, MACHHUA BAZAR, CUTTACK PRATAP CHANDRA SETHY VS	ASHOK KUMAR BEHERA, J. MOHAPATRA (CAVEATOR) NIRANJAN LENKA VS	// // ()
212	D-WP(C)/5594/2025 WP(C)/4315/2025	STATE OF ODISHA NANDIKISHOR PALIA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
213	D-WP(C)/5438/2025 WP(C)/4316/2025	STATE OF ODISHA ASHOK KUMAR KHANDA VS	SUKANTA KUMAR MISHRA VS	// // ()
214	D-WP(C)/5399/2025 WP(C)/4317/2025	STATE OF ODISHA PRASHANT KUMAR JENA VS	ANURAG PATI VS	// // ()
215	D-WP(C)/1038/2025 WP(C)/4318/2025	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR BASERA DESIGNS PVT.LTD, BBSR. VS	BIKRAM CHANDRA GHADEI VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/5585/2025 WP(C)/4319/2025	DR. BINAYAK PATNAIK VS STATE OF ODISHA	JUGAL KISHORE ROUT VS	// 0 //
217	D-WP(C)/5737/2025 WP(C)/4320/2025	BASUDEB BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
218	D-WP(C)/5596/2025 WP(C)/4321/2025	SUSHANTA KUMAR GOUNTIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
219	D-WP(C)/5617/2025 WP(C)/4322/2025	SUSHANT KUMAR MOHAPATRA @ SUSHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
220	D-WP(C)/4926/2025 WP(C)/4323/2025	BAISHNAB DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
221	D-WP(C)/5362/2025 WP(C)/4324/2025	BIRA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
222	D-WP(C)/5365/2025 WP(C)/4325/2025	BIKRAM DALEI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
223	D-WP(C)/54867/2024 WP(C)/4326/2025	JOY GOPAL KHANDELWAL VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
224	D-WP(C)/5552/2025 WP(C)/4327/2025	BISWA BHUSAN NAYAK VS SUPERINTENDENT OF POLICE, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
225	D-WP(C)/5420/2025 WP(C)/4328/2025	PRATYUSA KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
226	D-WP(C)/3530/2025 WP(C)/4329/2025	DILESWAR NAIK VS UNION OF INDIA	MONOMOY BASU VS	// 0 //
227	D-WP(C)/4690/2025	MANOJ KUMAR BASTARAY	DR. SIMANCHALLA RANJIT	//

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	WP(C)/4330/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5557/2025 WP(C)/4331/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
229	D-WP(C)/5140/2025 WP(C)/4332/2025	KESHABA ROHIDAS VS COLLECTOR AND D.M, JHARSUGUDA	DIPTI REKHA NANDA VS	// 0 //
230	D-WP(C)/5563/2025 WP(C)/4333/2025	ANSUMAN MOHAPATRA VS SUPERINTENDENT OF POLICE, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
231	D-WP(C)/4991/2025 WP(C)/4334/2025	TINI JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
232	D-WP(C)/4383/2025 WP(C)/4335/2025	BIKARTAN SETHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
233	D-WP(C)/5559/2025 WP(C)/4336/2025	NIRANJAN ROUT VS SUPERINTENDENT OF POLICE, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
234	D-WP(C)/5351/2025 WP(C)/4337/2025	NARENDRA PRADHAN @ PADHAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
235	D-WP(C)/5160/2025 WP(C)/4338/2025	KESHAB CHANDRA SETHY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
236	D-WP(C)/5573/2025 WP(C)/4339/2025	BHUBANESWAR SAHU VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, KHORDA	BAIDHAR SAHOO VS	// 0 //
237	D-WP(C)/5300/2025 WP(C)/4340/2025	DAMODAR MISHRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
238	D-WP(C)/5751/2025 WP(C)/4341/2025	SURYASHIKHA KHUNTIA VS	SUSHANTA KUMAR JOSHI VS	// 0

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239	D-WP(C)/5378/2025 WP(C)/4342/2025	STATE OF ODISHA BABAN BISWAL VS	ARUPANANDA GOSWAMY VS	// // 0
240	D-WP(C)/3915/2025 WP(C)/4343/2025	STATE OF ODISHA APASARI PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // 0
241	D-WP(C)/5379/2025 WP(C)/4344/2025	STATE OF ODISHA SURENDRA BEHERA VS	ARUPANANDA GOSWAMY VS	// // 0
242	D-WP(C)/5380/2025 WP(C)/4345/2025	STATE OF ODISHA AGADHU SAHOO VS	ARUPANANDA GOSWAMY VS	// // 0
243	D-WP(C)/5509/2025 WP(C)/4346/2025	STATE OF ODISHA SUBAS CHANDRA NAYAK VS	SURENDRA KUMAR SAHOO VS	// // 0
244	D-WP(C)/5387/2025 WP(C)/4347/2025	STATE OF ODISHA MALATI BHOI VS	ARUPANANDA GOSWAMY VS	// // 0
245	D-WP(C)/5510/2025 WP(C)/4348/2025	STATE OF ODISHA GEETANJALI MOHAPATRA VS	ARUN KUMAR PATRA VS	// // 0
246	D-WP(C)/5388/2025 WP(C)/4349/2025	STATE OF ORISSA BHAGABAN PARIDA VS	ARUPANANDA GOSWAMY VS	// // 0
247	D-WP(C)/5413/2025 WP(C)/4350/2025	STATE OF ODISHA ALL ODISHA INCLUSIVE EDUCATION VOLUNTEER ASSOCIATION VS	PRASHANTA KUMAR NAYAK VS	// // 0
248	D-WP(C)/5504/2025 WP(C)/4351/2025	STATE OF ODISHA KISHORE KUMAR NANDA VS	LAXMIKANTA MOHANTY VS	// // 0
249	D-WP(C)/5462/2025 WP(C)/4352/2025	STATE OF ODISHA JITENDRA PRUSTY VS	SRINIVAS MOHANTY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/4462/2025 WP(C)/4353/2025	MANORAMA PANDA VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //
251	D-WP(C)/3275/2025 WP(C)/4354/2025	UTTAM KUMAR ROUT VS DIRECTOR GENERAL OF POLICE (VIG) ORISSA	GOURANG CHARAN MOHAPATRA VS	// 0 //
252	D-WP(C)/5415/2025 WP(C)/4355/2025	MAMATA RANI JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	D-WP(C)/5163/2025 WP(C)/4356/2025	DEEPTIMAYEE SAHOO VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
254	D-WP(C)/4734/2025 WP(C)/4357/2025	BENIYA ARUNA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
255	D-WP(C)/4950/2025 WP(C)/4358/2025	PARBATI SETHI VS STATE OF ODISHA	NIRANJAN BARIK VS	// 0 //
256	D-WP(C)/5405/2025 WP(C)/4359/2025	BHAGYARATHI MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
257	D-WP(C)/5475/2025 WP(C)/4360/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
258	D-WP(C)/928/2025 WP(C)/4361/2025	BINAYAK BISOI VS CENTRAL SILK BOARD, BANGLORE	KANANBALA ROY CHOUDHURY VS	// 0 //
259	D-WP(C)/5448/2025 WP(C)/4362/2025	SARANGADHAR MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
260	D-WP(C)/4736/2025 WP(C)/4363/2025	REBATI DALAI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/5884/2025	DR. DEEPAK KUMAR BEHERA	AVIJIT MISHRA	//

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	WP(C)/4364/2025	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/5880/2025 WP(C)/4365/2025	DR. DEBABRATA PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
263	D-WP(C)/5514/2025 WP(C)/4366/2025	KARTIKA CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
264	D-WP(C)/5234/2025 WP(C)/4367/2025	M/S. BALGOPAL FOOD PRODUCTS PVT. LTD, BARAGARH. VS COMMISSIONER CT AND GST BANIYAKAR BHAWAN, CUTTACK	CHITTA RANAJAN DAS VS	// () //
265	D-WP(C)/5838/2025 WP(C)/4368/2025	JUGESWARI KUSUM @ GANDA VS SARASWATI SINGH	PRASANTA KUMAR SATAPATHY VS	// () //
266	D-WP(C)/3953/2025 WP(C)/4369/2025	ALIALA PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
267	D-WP(C)/5794/2025 WP(C)/4370/2025	RADHARANI GOUDA VS STATE OF ODISHA	BIKASH MISHRA VS	// () //
268	D-WPCRL/4249/2025 WPCRL/14/2025	MOHAN BEHERA VS STATE OF ORISSA	MANAS RANJAN DHAL VS	/ /0 () //
269	D-ABLAPL/3533/2025 ABLAPL/1584/2025	SUBRAT KUMAR PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //
270	D-ABLAPL/3976/2025 ABLAPL/1585/2025	SRIRAM PRASAD SAHOO @ LIPU @ LIPUN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	TARASINGI /376 /2024 () //
271	D-ABLAPL/3530/2025 ABLAPL/1586/2025	EKADASI MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //
272	D-ABLAPL/3615/2025 ABLAPL/1587/2025	NITAI MANDAL @ NITYANANDA MANDAL VS	SANJEEV UDGATA VS	MATHILI /92 /2020 ()

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273	D-ABLAPL/3189/2025 ABLAPL/1588/2025	STATE OF ODISHA KHAGESWAR BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(A)CC/0000801/2024
274	D-ABLAPL/3723/2025 ABLAPL/1589/2025	MIRA SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /310 /2024 ( ) //
275	D-ABLAPL/3752/2025 ABLAPL/1590/2025	BAPUNI @ BHABESWAR JENA @ BAPUNI JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/000011/2025
276	D-ABLAPL/2154/2025 ABLAPL/1591/2025	BANTY SINGH @ FATESINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BAIDESWAR /37 /2021 ( ) //
277	D-ABLAPL/4097/2025 ABLAPL/1592/2025	SUSANTA KUMAR DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SORO /103 /2025 ( ) //
278	D-ABLAPL/4122/2025 ABLAPL/1593/2025	PUJA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /31 /2025 ( ) //
279	D-ABLAPL/4105/2025 ABLAPL/1594/2025	J. KUNA DORA VS STATE OF ODISHA	SRIHARSA PRASAD DASH VS	MAHILA (BERHAMPUR) /195 /2024 ( ) //
280	D-ABLAPL/4123/2025 ABLAPL/1595/2025	SANTOSH KUMAR RAY VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /52 /2025 ( ) //
281	D-ABLAPL/4139/2025 ABLAPL/1596/2025	SRIKANTA PADHI VS STATE OF ODISHA	TRILOCHAN BARIK VS	BONTH /10 /2025 ( ) //
282	D-ABLAPL/4124/2025 ABLAPL/1597/2025	SUNIL KHUMBHAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /246 /2024 ( ) //
283	D-ABLAPL/3815/2025 ABLAPL/1598/2025	MUNA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 ( ) //

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284	D-ABLAPL/4145/2025 ABLAPL/1599/2025	PRAHALLAD MISTRI @ PULU VS STATE OF ODISHA	RANJIT MOHANTY VS	MARINE PS AT JAMBO /17 /2025 () //
285	D-ABLAPL/4155/2025 ABLAPL/1600/2025	TAPAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /18 /2024 () //
286	D-ABLAPL/4017/2025 ABLAPL/1601/2025	NISHANT KUMAR BEHURIA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	TIHIDI /553 /2024 () //
287	D-ABLAPL/4204/2025 ABLAPL/1602/2025	GOLAKA BIHARI KHATEI @ GOLOKHA BIHARI KHATEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /470 /2024 () //
288	D-ABLAPL/4018/2025 ABLAPL/1603/2025	MANAS PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
289	D-ABLAPL/3327/2025 ABLAPL/1604/2025	CHANDRA SEKHAR TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	/ /0 () //
290	D-ABLAPL/4271/2025 ABLAPL/1605/2025	CHINMAYEE PATRA VS STATE OF ODISHA	RAKESH BEHERA VS	SAHID NAGAR P.S. /552 /2024 () //
291	D-ABLAPL/4160/2025 ABLAPL/1606/2025	RAJU @ RAJKISHORE PRADHAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /23 /2025 () //
292	D-ABLAPL/3951/2025 ABLAPL/1607/2025	ASHOK BAIDYA VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	MARINE PS AT JAMBO /131 /2024 () //
293	D-ABLAPL/4178/2025 ABLAPL/1608/2025	PRAMOD KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /24 /2025 () //
294	D-ABLAPL/4061/2025 ABLAPL/1609/2025	SUSHIL KUMAR AGARWAL VS STATE OF ODISHA	MIHIR KANTA RATH VS	PLANTSITE /1087 /2024 () //
295	D-ABLAPL/4096/2025	ALOK RANJAN ROUT @ ALOK ROUT	DIBYAJYOTI SAHOO	SORO /80 /2025

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	ABLAPL/1610/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/4067/2025 ABLAPL/1611/2025	JAY PRAKASH SAMANTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /34 /2025 () //
297	D-ABLAPL/4110/2025 ABLAPL/1612/2025	SUSIL JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI RAMACHANDRAPUR /481 /2024 () //
298	D-ABLAPL/4183/2025 ABLAPL/1613/2025	HABIBUL @ HABIBUR RAHAMAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /167 /2024 () //
299	D-ABLAPL/3883/2025 ABLAPL/1614/2025	SINA @ SATYAJIT BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KAMAKHYANAGAR /63 /2017 () //
300	D-ABLAPL/4184/2025 ABLAPL/1615/2025	PAPU @ NARENDRA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /925 /2024 () //
301	D-ABLAPL/4187/2025 ABLAPL/1616/2025	LIPU @ MAHESWAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	Bamapada (Industrial Area) /207 /2024 () //
302	D-ABLAPL/3909/2025 ABLAPL/1617/2025	SRIDHAR @ SHREEDHAR SINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PARADEEP /30 /2025 () //
303	D-ABLAPL/4081/2025 ABLAPL/1618/2025	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /13 /2025 () //
304	D-ABLAPL/4162/2025 ABLAPL/1619/2025	SURESH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /41 /2025 () //
305	D-ABLAPL/4091/2025 ABLAPL/1620/2025	RABINDRA HATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /131 /2024 () //